

- (a) whether any time limit has been prescribed for implementation of schemes recommended by Members of Parliament (MPs);
- (b) whether it is a fact that even the schemes recommended two years ago by MPs in Bihar have not been completed yet; and
- (c) if so, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI SRIKANT JENA): (a) As per the MPLADS guidelines, the time limit for completion of the work should generally not exceed one year. In exceptional cases, where the implementation time exceeds one year, the District Authority is required to incorporate specific reasons for the same in the sanction letter/order.

(b) and (c) From time to time, the Ministry has received complaints regarding delay in implementation of the MPLAD Scheme, but no specific complaint has been received on non-completion of MPLADS works recommended two years ago by MPs of Bihar.

SHORT NOTICE QUESTION

MR. DEPUTY CHAIRMAN: Short Notice Question. ...*(Interruptions)*... The Member is not putting it. ...*(Interruptions)*... Would anybody like to put supplementary questions? ...*(Interruptions)*... Nobody? ...*(Interruptions)*... Now, Papers laid on the Table.

...*(Interruptions)*...

Setting up of small and marginal farmers development agency

8. SHRI PARSHOTTAM KHODABHAI RUPALA: Will the Minister of AGRICULTURE be pleased to state the steps taken or going to be taken by Central Government in coordination with State Governments to set up Small and Marginal Farmers' Development Agency to attract young generation in farming sector and to enhance our national agriculture growth and for socio-economical development of our society?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): No proposal for setting up Small and Marginal Farmers Development Agency is presently under

consideration. For attracting youth to Agriculture sector, the National Policy for Farmers (NPF), 2007 envisages support to educated youths for setting up agri-clinics and production-cum-processing centres, introduction of vocational training courses in different aspects of agricultural and allied activities and support to trained persons to launch self-employment ventures.

Agri-Clinics and Agri-Business Centres (ACABC) scheme promotes self-employment in agriculture sector by way of setting up of agri-ventures in agriculture and allied areas by farm graduates. Under this scheme, 29356 agriculture graduates have been trained and 11002 agri-ventures established in the country till August, 2012.

Krishi Vigyan Kendras (KVKs) and State Agricultural Universities train rural youth on various aspects of agriculture like productivity enhancement, orchard management, value addition, livestock production and management, protective cultivation, farm machinery, fishery, production of inputs, etc.

Small Farmers' Agro-Business Consortium (SFAC) promotes agri-business projects for generating income and employment in rural areas. Khadi and Village Industries Commission (KVIC) implements Prime Minister's Employment Generation Programme (PMEGP) wherein it undertakes training programmes for skill development as well as entrepreneur development. Ministry of Food Processing Industries' scheme for Infrastructure development which includes Mega Food Parks, Cold Chain, Value Addition and Preservation Infrastructure etc. also helps in creating employment/self-employment opportunities to rural population including young farmers.

PAPERS LAID ON THE TABLE

Notification of Ministry of Health and Family Welfare

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI S. GANDHISELVAN): Sir, I lay on the Table—

- (i) A copy (in English and Hindi) of the Ministry of Health and Family Welfare Notification No. G.S.R. 387 (E), dated the 25th May, 2012, publishing the Clinical Establishments (Central Government) Rules, 2012, under Section 53 of Clinical Establishments (Registration and Regulation) Act, 2010.

[Placed in Library. See No. L.T. 7393/15/12]